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Title: Introduction of the Establishment of Labour Exchanges Bill, 2017.

SHRI FEROZE VARUN GANDHI (SULTANPUR): I beg to move for leave to introduce a Bill to establish Labour Exchanges to regulate the employment of unprotected manual workers engaged in the unorganized sector; to make better provision for their terms and conditions of employment; to provide for their welfare, and for health and safety measures where such employments require these measures; to make provision for ensuring an adequate supply to and full and proper utilization of such workers in such employments to prevent avoidable unemployment; to provide for the establishment of Labour Exchange Boards in respect of these employments and for matters connected therewith.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to establish Labour Exchanges to regulate the employment of unprotected manual workers engaged in the unorganized sector; to make better provision for their terms and conditions of employment; to provide for their welfare, and for health and safety measures where such employments require these measures; to make provision for ensuring an adequate supply to and full and proper utilization of such workers in such employments to prevent avoidable unemployment; to provide for the establishment of Labour Exchange Boards in respect of these employments and for matters connected therewith."

*The motion was adopted.*

SHRI FEROZE VARUN GANDHI : I introduce the Bill.

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